

presumed that anticipation in regard to sales of cloth is an important factor.

(c) There is no yardstick to measure whether the production is keeping pace with consumption. The *per capita* consumption of cloth in this country has varied from 17 yards to 10 yards.

#### STATEMENT

(Figures in thousand yards.)

| 1953—    | Production |
|----------|------------|
| January  | 415,000    |
| February | 378,000    |
| March    | 399,000    |
| April    | 418,000    |
| May      | 423,000    |
| June     | 418,000    |
| July     | 435,000    |
| August   | 421,000    |

#### COMPLAINTS RECEIVED FROM THE DISPLACED PERSONS REHABILITATED IN ORISSA

\*378. SHRI B. RATH: Will the Minister for REHABILITATION be pleased to state:

(a) whether any complaints have been received from East Bengal displaced persons rehabilitated in Orissa regarding the indifference of the State Government to provide them necessary assistance for rehabilitation;

(b) if so, from which colonies such complaints have been received; and

(c) what steps have been taken thereon?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) No general complaint regarding the indifference on the part of Orissa Government in the matter of providing assistance for rehabilitation of displaced persons has been received. Some individual complaints

regarding the inadequacy of the amount of loans sanctioned and delay in the payment of loans have, however, occasionally been received.

(b) Some displaced persons, from the following urban colonies made complaints:—

- (1) Ichapur.
- (2) Lakshmi Sagar.
- (3) Kendra para.
- (4) Bhubaneswar.
- (5) Kuliposh.
- (6) Idga.
- (7) Cuttack
- (8) Tulsipui.
- (9) Mohndipur.
- (10) Remuna.
- (11) Deosali.
- (12) Chandpur.

(c) The complaints were examined in consultation with the Government of Orissa, who reviewed these cases individually. It was found that in many cases the displaced persons in question had frittered away the loans granted to them, and that further financial help to them would serve no useful purpose, as they were lacking in earnestness, industry and sense of responsibility.

#### ACCIDENTS AMONG WORKERS UNDER THE CONTRACTORS IN HIRAKUD DAM PROJECT

\*379. SHRI B. RATH: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) the number of fatal accidents to workers, working either under Government or under contractors in the Hirakud Dam Project during the last two working seasons;

(b) the particulars of such workers, the work in which they were engaged and the wages they were getting; and the nature of the accidents they met with; and

(c) the amount of compensation paid to each of their families and when it was paid?